

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No.18607 of 2021**

***Sanjiv Joshi***

....

***Petitioner***

Mr. Sukumar Joshi, Advocate

-versus-

***State of Odisha and Others***

....

***Opposite Parties***

Mr. B.P. Tripathy, Addl. Govt. Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K. PATTANAİK**

**Order No.**

**ORDER**  
**05.01.2022**

14. 1. Mr. Patjoshi, learned Senior Counsel states that he will prepare a note for this Court analyzing the reports submitted by the DLSAs, Kalahandi and Nawarangpur and also set out the specific areas in which he seeks direction from this Court in short term.
2. The said note be served in advance on learned counsel for the State in order to enable him to take instructions by the next date.
3. List on 10<sup>th</sup> February, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R.K. Pattanaik)***  
***Judge***